



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Subordinate Legislation Section) Civil Secretariat
Srinagar/Jammu.

Notification,
Jammu, the 26th December, 2017.

SRO 526 . -In pursuance of the powers vested in me, under section 6 of the Jammu and Kashmir Muslim Specified Wakaf and Specified Wakaf Properties Act, 2004, I, Mehbooba Mufti, Chairperson, Board of Directors nominate Mr. Nizamuddin Bhat as member of the Board.

Further, in terms of proviso to sub-section (1) of section 9 of the said Act, I nominate Mr. Nizamuddin Bhat, Member of the Board as Vice Chairman of the said Board till the Vice Chairman is elected formally.

Sd/-
(Mehbooba Mufti)
Chairperson,
Board of Directors for the Muslim Specified
Wakafs and Specified Wakaf Properties
(Chief Minister, J&K)

No: LD (SL) 2009/03.
Copy to the:-

Dated: 26 – 12 – 2017.

1. Mr. Nizamuddin Bhat for information.
2. Principal Secretary to the Hon'ble Chief Minister.
3. Commissioner/Secretary to Government, Revenue Department.
4. Commissioner/Secretary to Government, General Administration Department.
5. Chief Executive Officer, Wakaf Board J&K.
6. Director Information, J&K Jammu.
7. General Manager, Government Press, Jammu for its publication in the extra ordinary issue of the Government Gazette. 50 copies of the notification may be supplied to this Department within one day positively.
8. SRO Section Department of Law, Justice and Parliamentary Affairs.

Abdul Majid Bhat
(Abdul Majid Bhat)
Secretary to Government.